

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

RAJYA SABHA  
UNSTARRED QUESTION No.1646  
TO BE ANSWERED ON TUESDAY, MARCH 9, 2021  
18 PHALGUNA, 1942 (SAKA)

**Divestment of stake in SAIL**

1646. Shri Prabhakar Reddy Vemireddy: Will the Minister of Finance be pleased to state

- (a) whether it is a fact that Government has decided to divest 10 percent stake in Steel Authority of India Limited (SAIL);
- (b) if so, the details thereof;
- (c) the present share of Government of India in SAIL after proposed divestment; and
- (d) the reasons for divesting 10 per cent stake?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI ANURAG SINGH THAKUR)**

**(a)-(d):** In order to increase shareholding of the public and to raise disinvestment receipts, Government has divested 10 % stake out of its shareholding in Steel Authority of India Limited (SAIL) by Offer for Sale (OFS) of shares through Stock Exchange Mechanism launched on January 14-15, 2021 thereby aggregating ₹2737.56 Crores as disinvestment proceeds. The GOI stake in SAIL stands reduced to 65.00 % consequent to this transaction.

\*\*\*\*\*